

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 212 OF 2018

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member(electricity)**

In the matter of:

Maharashtra State Electricity Distribution Company Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ravi Parkash for A1
Raheel Kohli for A1
Nitish Gupta for A1
Rimali Batra for A1

Counsel for the Respondent(s) : Amit Kapur for R10, R2
Poonam Verma for R10, R2
Vishrov Mukerjee for R10, R2
Yashaswi Kant for R10, R2
Catherine Ranji Ayallore for R10, R2

ORDER

At the request of learned counsel for the parties, list this matter on **12.02.2020.**

**S.D. Dubey
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

PR